

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/554/ (IB)/2017
NAME OF THE PETITIONER(S) : ARKAY ENERGY (RAMESWARAM) LTD
NAME OF THE RESPONDENT(S) : TAMILNADU GENERATION & DISTRIBUTION CO. LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ANIRUDH KRISHNAN P.R.VANDANA	COUNSEL FOR PETITIONER	Anil dth
	Abdul Saleem 7811050440	Counsel for Respondent	As

ORDER

Counsel for applicant present. Counsel for respondent present. Counsel for petitioner furnished copy of the petition to the other side. Counsel for respondent sought time for filing counter. Time extended at request with a direction to file counter and furnish copy of the same to the other side in advance to enable them to make their submissions. For hearing both the counsel, put up on 01.09.2017 at 10.30 A.M.

—Sd—
(K. Anantha Padmanabha Swamy)
Member (Judicial)